

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
Copies.

Report on :17-02-2020

Date : 17.02.2020										
S L N O.	C.A.N o.	Date of Applica tion	Case No.	Name of the Applica nt	C.C Type	Judge / Court Name	C.C Applied For	Other Docum ent	Deali ng Secti on	Se at
1	16597/ 2020	17.02.2 020	TRP (C) - 399/20 19	S.K.MALL ICK	GENE RAL		Order Dtd. 9999-12-31			(Se at No- )
2	16598/ 2020	17.02.2 020	BLAPL- 2892/2 017	SURESH CH SAMANTRA Y	C.O.	COURT NO. 10	Order Dtd. 2020-02-12		CRMIN AL MISC- 2	(Se at No- 10)
3	16599/ 2020	17.02.2 020	WA- 678/20 19	G. C. JENA	C.O.	COURT NO. 19	Order Dtd. 2020-02-13			(Se at No- 10)
4	16600/ 2020	17.02.2 020	CRLA- 312/20 18	DHRUBA CHARAN ROUT	GENE RAL		Order Dtd. 2020-04-17		CRIMI NAL APPEA L	(Se at No- 5)
5	16601/ 2020	17.02.2 020	WP (C) - 4518/2 020	A. K. ACHARYA	C.O.	COURT NO. 19	Order Dtd. 2020-02-11			(Se at No- 5)
6	16602/ 2020	17.02.2 020	BLAPL- 733/20 20	P. N. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020-02-11			(Se at No- 5)
7	16603/ 2020	17.02.2 020	CONTC- 109/20 20	P. N. BEHERA	GENE RAL		Order Dtd. 2020-01-16			(Se at No- 5)
8	16604/ 2020	17.02.2 020	BLAPL- 64/201 7	SURESH CH SAMANTRA Y	C.O.	COURT NO. 10	Order Dtd. 2020-02-12		CRIMI NAL MISC- 1	(Se at No- 2)
9	16605/ 2020	17.02.2 020	WP (C) - 1185/2	P. K. LENKA	GENE RAL		Order Dtd. 2019-12-			(Se at

			019				17Entire Order,			No- 2)
10	16606/ 2020	17.02.2 020	BLAPL- 2911/2 017	N K ROUT	C.O.	COURT NO. 10	Order Dtd. 2020-02-12		CRIMI NAL MISC- 1	(Se at No- 2)
11	16607/ 2020	17.02.2 020	BLAPL- 2911/2 017	A BEHERA	C.O.	COURT NO. 10	Order Dtd. 2020-02-12		CRIMI NAL MISC- 1	(Se at No- 2)
12	16608/ 2020	17.02.2 020	BLAPL- 8332/2 016	A BEHERA	C.O.	COURT NO. 10	Order Dtd. 2020-02-12		CRIMI NAL MISC- 2	(Se at No- 13)
13	16609/ 2020	17.02.2 020	WP (C) - 2336/2 020	JYOTISH R. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 13)
14	16610/ 2020	17.02.2 020	WP (C) - 2336/2 020	BASUDEV BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 13)
15	16611/ 2020	17.02.2 020	WP (C) - 21908/ 2016	P K LENKA	C.O.	COURT NO. 9	Order Dtd. 2020-02-14		WRIT BRANC H-5	(Se at No- 22)
16	16612/ 2020	17.02.2 020	WP (C) - 3404/2 020	P. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 22)
17	16613/ 2020	17.02.2 020	WP (C) - 3404/2 020	M/S.SMIT A RANJAN PATNAIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 22)
18	16614/ 2020	17.02.2 020	WP (C) - 5426/2 020	M/S.ASHO K KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 22)
19	16615/ 2020	17.02.2 020	WP (C) - 4933/2 020	JYOTISH R. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 22)
20	16616/ 2020	17.02.2 020	WP (C) - 4818/2 020	S. K. MOHAPATR A	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 22)
21	16617/ 2020	17.02.2 020	WP (C) - 4818/2 020	NANDA KISHORE ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 22)
22	16618/ 2020	17.02.2 020	WP (C) -	M/S.K.C.	C.O.	COURT	Order Dtd.			(Se

	2020	020	4923/2020	MAJHI		NO. 19	2020-02-13			at No-22)
23	16619/2020	17.02.2020	WP (C) - 4922/2020	M/S.K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-13			(Se at No-22)
24	16620/2020	17.02.2020	WP (C) - 2850/2018	J. C. BARAL	C.O.	COURT NO. 9	Order Dtd. 2020-02-13		WRIT BRANCH (DIVISION BENCH)	(Se at No-109)
25	16621/2020	17.02.2020	WP (C) - 5711/2020	M/S.SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-109)
26	16622/2020	17.02.2020	WP (C) - 5071/2020	M/S.SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-02-13			(Se at No-109)
27	16623/2020	17.02.2020	WP (C) - 2857/2018	J. C. BARAL	C.O.	COURT NO. 9	Order Dtd. 2020-02-13		WRIT BRANCH (DIVISION BENCH)	(Se at No-109)
28	16624/2020	17.02.2020	WP (C) - 5069/2020	M/S.SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-02-13			(Se at No-109)
29	16625/2020	17.02.2020	WP (C) - 4927/2020	K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-13			(Se at No-109)
30	16626/2020	17.02.2020	WP (C) - 4913/2020	K.C.MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-13			(Se at No-109)
31	16627/2020	17.02.2020	WP (C) - 4794/2020	P K DASH	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No-109)
32	16628/	17.02.2020	WP (C) -	L. D.	C.O.	COURT	Order Dtd.			(Se

	2020	020	4913/2020	SAHOO A		NO. 19	2020-02-13			at No-109)
33	16629/2020	17.02.2020	BLAPL-235/2020	R K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2020-02-12			(Se at No-109)
34	16630/2020	17.02.2020	WP (C) - 4919/2020	M/S.K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-13			(Se at No-109)
35	16631/2020	17.02.2020	WP (C) - 20900/2019	S. R. PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-12			(Se at No-109)
36	16632/2020	17.02.2020	WP (C) - 4921/2020	M/S.K.C. MAJHI	C.O.	COURT NO. 19	Order Dtd. 2020-02-13			(Se at No-109)
37	16633/2020	17.02.2020	WP (C) - 5074/2020	L. D. SAHOO A	C.O.	COURT NO. 19	Order Dtd. 2020-02-13			(Se at No-109)
38	16634/2020	17.02.2020	WP (C) - 5713/2020	M/S.SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-109)
39	16635/2020	17.02.2020	WP (C) - 5666/2020	M. R. ROUSTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No-109)
40	16636/2020	17.02.2020	WP (C) - 5712/2020	M/S.SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-109)
41	16637/2020	17.02.2020	BLAPL-11171/2019	A K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2020-02-13			(Se at No-109)
42	16638/2020	17.02.2020	WP (C) - 5715/2020	M/S.SUBASH CHANDRA	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-

				PANI						109)
43	16639/2020	17.02.2020	BLAPL-11159/2019	A K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2020-02-13			(Seat No-109)
44	16640/2020	17.02.2020	WP (C) - 5714/2020	M/S.SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Seat No-109)
45	16641/2020	17.02.2020	WP (C) - 2152/2020	MAHADEV BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-12			(Seat No-109)
46	16642/2020	17.02.2020	WP (C) - 2154/2020	MAHADEV BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-12			(Seat No-109)
47	16643/2020	17.02.2020	BLAPL-11159/2019	A K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2020-02-13			(Seat No-109)
48	16644/2020	17.02.2020	BLAPL-9210/2019	P K BARIK	C.O.	COURT NO. 7	Order Dtd. 2020-02-11			(Seat No-109)
49	16645/2020	17.02.2020	OJC-6959/2001	B. SINGH	GENERAL		Order Dtd. 2019-12-05			(Seat No-109)
50	16646/2020	17.02.2020	BLAPL-391/2020	J KAMILA	C.O.	COURT NO. 23	Order Dtd. 2020-02-13			(Seat No-109)
51	16647/2020	17.02.2020	BLAPL-134/2017	A BEHERA	C.O.	COURT NO. 10	Order Dtd. 2020-02-12		CRIMINAL MISC-3	(Seat No-3)
52	16648/2020	17.02.2020	WP (C) - 10610/2019	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2019-06-25			(Seat No-3)
53	16649/2020	17.02.2020	CONTC-310/20	P K JENA	C.O.	COURT NO.	Order Dtd. 2020-02-14			(Seat

			20			22				No-3)
54	16650/2020	17.02.2020	CONTC-149/2020	D NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No-3)
55	16651/2020	17.02.2020	BLAPL-137/2020	T.R. DAS	C.O.	COURT NO. 23	Order Dtd. 2020-02-13			(Se at No-3)
56	16652/2020	17.02.2020	CONTC-148/2020	R K BISOI	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No-3)
57	16653/2020	17.02.2020	WP (C) - 3200/2020	P.K. MISHRA	C.O.	COURT NO. 24	Order Dtd. 2020-02-13			(Se at No-3)
58	16654/2020	17.02.2020	WP (C) - 121/2020	BISWAJIT DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-14			(Se at No-3)
59	16655/2020	17.02.2020	MATA-179/2019	P K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-13			(Se at No-3)
60	16656/2020	17.02.2020	WP (C) - 518/2020	S.S.BISWAL	C.O.	COURT NO. 24	Order Dtd. 2020-02-13			(Se at No-3)
61	16657/2020	17.02.2020	WP (C) - 6362/2006	L D PANDA	C.O.	COURT NO. 24	Order Dtd. 2020-02-14			(Se at No-3)
62	16658/2020	17.02.2020	WP (C) - 146/2020	A.K. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-02-14			(Se at No-3)
63	16659/2020	17.02.2020	WP (C) - 4691/2020	U K NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No-3)
64	16660/2020	17.02.2020	CONTC-2790/2019	B BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No-3)
65	16661/2020	17.02.2020	WP (C) - 4533/2020	S. SAHU	C.O.	COURT NO. 24	Order Dtd. 2020-02-13			(Se at No-3)
66	16662/	17.02.2020	WP (C) -	B.	C.O.	COURT	Order Dtd.			(Se

	2020	020	5194/2020	BEHERA		NO. 24	2020-02-13			at No-3)
67	16663/2020	17.02.2020	WP (C) - 3871/2020	M/S.HIMANDRI ROY	C.O.	COURT NO. 19	Order Dtd. 2020-02-05			(Se at No-3)
68	16664/2020	17.02.2020	WP (C) - 5227/2020	P. K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No-3)
69	16665/2020	17.02.2020	WP (C) - 3769/2020	MOTILAL MISHRA	C.O.	COURT NO. 24	Order Dtd. 2020-02-13		WRIT BRANC H-2	(Se at No-9)
70	16666/2020	17.02.2020	BLAPL-10303/2019	MADAN DAS	C.O.	COURT NO. 7	Order Dtd. 2020-02-12			(Se at No-9)
71	16667/2020	17.02.2020	WP (C) - 3453/2020	N.K.ROUT	C.O.	COURT NO. 24	Order Dtd. 2020-02-13			(Se at No-9)
72	16668/2020	17.02.2020	WP (C) - 7747/2013	U.P.BAG	GENERAL		Order Dtd. 2018-12-31		WRIT BRANC H-1	(Se at No-30)
73	16669/2020	17.02.2020	WP (C) - 5631/2020	P.K. JENA	C.O.	COURT NO. 24	Order Dtd. 2020-02-14			(Se at No-30)
74	16670/2020	17.02.2020	WP (C) - 5665/2020	M. R. ROURAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No-30)
75	16671/2020	17.02.2020	WP (C) - 12177/2018	K. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2020-02-14			(Se at No-30)
76	16672/2020	17.02.2020	WP (C) - 5397/2020	J. KAR	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No-30)
77	16673/2020	17.02.2020	WP (C) - 23906/2019	P.K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2020-02-12			(Se at No-30)
78	16674/2020	17.02.2020	WP (C) - 23906/2019	ASUTOSH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-02-12			(Se at No-30)

79	16675/ 2020	17.02.2 020	WP (C) - 4952/2 020	H. K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 30)
80	16676/ 2020	17.02.2 020	WP (C) - 5066/2 020	N. SEN	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 30)
81	16677/ 2020	17.02.2 020	WP (C) - 5555/2 020	ASHOK KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 30)
82	16678/ 2020	17.02.2 020	WP (C) - 5541/2 020	ASHOK KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 30)
83	16679/ 2020	17.02.2 020	WP (C) - 5438/2 020	M/S.ASHO K KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 30)
84	16680/ 2020	17.02.2 020	WP (C) - 4747/2 020	G. JAYASING H	C.O.	COURT NO. 24	Order Dtd. 2020-02-14		WRIT BRANC H-4	(Se at No- 46)
85	16681/ 2020	17.02.2 020	WP (C) - 5428/2 020	M/S.ASHO K KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 46)
86	16682/ 2020	17.02.2 020	CONTC- 7/2020	RAMA KRISHNA BISOI	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No- 46)
87	16683/ 2020	17.02.2 020	CONTC- 28/202 0	BISWAJIT DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No- 46)
88	16684/ 2020	17.02.2 020	WP (C) - 4838/2 020	P.R.SWAI N	C.O.	COURT NO. 24	Order Dtd. 2020-02-14			(Se at No- 46)
89	16685/ 2020	17.02.2 020	WP (C) - 4120/2 020	B. C. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-13		WRIT BRANC H-6	(Se at No- 26)
90	16686/ 2020	17.02.2 020	WP (C) - 4716/2 020	B.K. PATI	C.O.	COURT NO. 24	Order Dtd. 2020-02-14			(Se at No- 26)
91	16687/ 2020	17.02.2 020	WP (C) - 4562/2 020	BASUDEV BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No-



										26)
92	16688/ 2020	17.02.2 020	WP (C) - 4435/2 020	M.R. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020-02-14			(Se at No- 26)
93	16689/ 2020	17.02.2 020	WP (C) - 5340/2 020	M/S.SUBA SH CHANDRA PANI	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No- 26)
94	16690/ 2020	17.02.2 020	CONTC- 446/20 20	R. C. BHOI	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No- 26)
95	16691/ 2020	17.02.2 020	WP (C) - 2570/2 020	P.K. JENA	C.O.	COURT NO. 24	Order Dtd. 2020-02-14			(Se at No- 26)
96	16692/ 2020	17.02.2 020	WP (C) - 18874/ 2019	R. C. MUDULI	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No- 26)
97	16693/ 2020	17.02.2 020	WP (C) - 2381/2 020	N.K.ROUT	C.O.	COURT NO. 24	Order Dtd. 2020-02-13			(Se at No- 26)
98	16694/ 2020	17.02.2 020	WP (C) - 3267/2 020	M. M. SATAPATH Y	C.O.	COURT NO. 17	Order Dtd. 2020-02-14			(Se at No- 26)
99	16695/ 2020	17.02.2 020	WP (C) - 2381/2 020	S.R. PATTNAIK	C.O.	COURT NO. 24	Order Dtd. 2020-02-13			(Se at No- 26)
10 0	16696/ 2020	17.02.2 020	WP (C) - 3268/2 020	M. M. SATAPATH Y	C.O.	COURT NO. 17	Order Dtd. 2020-02-14			(Se at No- 26)
10 1	16697/ 2020	17.02.2 020	WP (C) - 5441/2 020	ASHOK KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 26)
10 2	16698/ 2020	17.02.2 020	WP (C) - 2786/2 015	P.K. SINGH	C.O.	COURT NO. 24	Order Dtd. 2020-02-12			(Se at No- 26)
10 3	16699/ 2020	17.02.2 020	WP (C) - 5558/2 020	ASHOK KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 26)
10 4	16700/ 2020	17.02.2 020	WP (C) - 5551/2	ASHOK KUMAR	C.O.	COURT NO.	Order Dtd. 2020-02-14			(Se at

			020	ROUT		19				No-26)
105	16701/2020	17.02.2020	WP (C) - 2786/2015	R.K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2020-02-12			(Se at No-26)
106	16702/2020	17.02.2020	WP (C) - 5192/2020	M.K. MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2020-02-13			(Se at No-26)
107	16703/2020	17.02.2020	WP (C) - 5192/2020	G.D. SINGH	C.O.	COURT NO. 8	Order Dtd. 2020-02-13			(Se at No-26)
108	16704/2020	17.02.2020	WP (C) - 25728/2019	D. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-02-14			(Se at No-26)
109	16705/2020	17.02.2020	WP (C) - 5439/2020	ASHOK KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-26)
110	16706/2020	17.02.2020	WP (C) - 5434/2020	M/S.ASHOK KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-26)
111	16707/2020	17.02.2020	WP (C) - 16940/2018	D. HAZRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-14			(Se at No-26)
112	16708/2020	17.02.2020	WP (C) - 19717/2016	P.N. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-02-14		WRIT BRANCH-2	(Se at No-9)
113	16709/2020	17.02.2020	CRLMC-33/2020	S K SUNDARA	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-9)
114	16710/2020	17.02.2020	WP (C) - 19717/2016	P.N. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-02-14		WRIT BRANCH-2	(Se at No-9)
115	16711/2020	17.02.2020	CRLMC-261/2020	M R DALAI	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-9)
116	16712/2020	17.02.2020	WP (C) - 18125/2019	H. K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-14			(Se at No-9)
117	16713/	17.02.2	WP (C) -	B.M.SARA	C.O.	COURT	Order Dtd.			(Se

7	2020	020	5193/2020	NGI		NO. 22	2020-02-14			at No-9)
118	16714/2020	17.02.2020	CRLMC-3016/2019	H SEK HAR PAIKRAY	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-9)
119	16715/2020	17.02.2020	RSA-299/2019	T.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-02-13			(Se at No-9)
120	16716/2020	17.02.2020	WP (C) - 5399/2020	J. KAR	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No-9)
121	16717/2020	17.02.2020	WP (C) - 4953/2020	H. K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-9)
122	16718/2020	17.02.2020	WP (C) - 430/2020	J. SAHOO	GENERAL		Order Dtd. 2020-01-17			(Se at No-9)
123	16719/2020	17.02.2020	RSA-354/2019	S. MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2020-02-13			(Se at No-9)
124	16720/2020	17.02.2020	CRLMC-413/2020	M R SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-9)
125	16721/2020	17.02.2020	WP (C) - 4950/2020	H. K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-9)
126	16722/2020	17.02.2020	WP (C) - 10420/2019	J. SAHOO	GENERAL		Order Dtd. 2019-08-22			(Se at No-9)
127	16723/2020	17.02.2020	CRLMC-415/2020	M R SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-9)
128	16724/2020	17.02.2020	CMP-165/2020	P.K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020-02-14			(Se at No-9)
129	16725/2020	17.02.2020	WP (C) - 4948/2020	H. K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No-9)

130	16726/2020	17.02.2020	CRLMC-291/2020	P K LENKA	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Seat No-9)
131	16727/2020	17.02.2020	WP (C) - 5349/2020	P. K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Seat No-9)
132	16728/2020	17.02.2020	CMP-144/2020	B. DAS	C.O.	COURT NO. 24	Order Dtd. 2020-02-14			(Seat No-9)
133	16729/2020	17.02.2020	CRLMC-358/2020	S BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Seat No-9)
134	16730/2020	17.02.2020	WPC (OA C) - 1509/2018	AMIT KUMAR SAA	C.O.	COURT NO. 17	Order Dtd. 2020-02-14			(Seat No-9)
135	16731/2020	17.02.2020	CMP-145/2020	B. DAS	C.O.	COURT NO. 24	Order Dtd. 2020-02-14			(Seat No-9)
136	16732/2020	17.02.2020	CRLMC-335/2020	P K MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Seat No-9)
137	16733/2020	17.02.2020	CRLMC-441/2020	B P TANGA	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Seat No-9)
138	16734/2020	17.02.2020	CMP-152/2020	M.D. BISWAL	C.O.	COURT NO. 24	Order Dtd. 2020-02-13			(Seat No-9)
139	16735/2020	17.02.2020	CRLMC-65/2020	D. K. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Seat No-9)
140	16736/2020	17.02.2020	CRLMC-421/2020	J P KAR	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Seat No-9)
141	16737/2020	17.02.2020	CRLMC-435/2020	M. R. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Seat No-9)
142	16738/2020	17.02.2020	CRLMC-278/2020	R K ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Seat No-9)

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14 3	16739/ 2020	17.02.2 020	CMP- 35/202 0	M.R. BARIK	C.O.	COURT NO. 24	Order Dtd. 2020-02-14			(Se at No- 9)
14 4	16740/ 2020	17.02.2 020	CRLMP- 194/20 15	B.K.DAS	C.O.	COURT NO. 24	Order Dtd. 2015-02-19		WRIT BRANC H-1	(Se at No- 4)
14 5	16741/ 2020	17.02.2 020	CRLMC- 460/20 20	T. R. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 4)
14 6	16742/ 2020	17.02.2 020	CRLMC- 346/20 20	G JAYSING	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 4)
14 7	16743/ 2020	17.02.2 020	RPFAM- 43/202 0	R.C. MALLA	C.O.	COURT NO. 17	Order Dtd. 2020-02-14			(Se at No- 4)
14 8	16744/ 2020	17.02.2 020	CRLMC- 348/20 20	G. JAYASING H	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 4)
14 9	16745/ 2020	17.02.2 020	CRLMC- 444/20 20	GANESH SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 4)
15 0	16746/ 2020	17.02.2 020	ABLAPL - 1564/2 020	G. S. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 4)
15 1	16747/ 2020	17.02.2 020	CRLMC- 422/20 20	B DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 4)
15 2	16748/ 2020	17.02.2 020	ABLAPL - 1593/2 020	G. S. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 4)
15 3	16749/ 2020	17.02.2 020	CRLMC- 63/202 0	R R CHHOTRAY	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 4)
15 4	16750/ 2020	17.02.2 020	ABLAPL - 1602/2 020	JAYAKRIS HNA MOHAPATR A	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 4)
15 5	16751/ 2020	17.02.2 020	ABLAPL -	JAYAKRIS HNA	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 4)

			1605/2020	MOHAPATRA						No-4)
156	16752/2020	17.02.2020	WP (C) - 4021/2020	P. MISHRA	C.O.	COURT NO. 8	Order Dtd. 2020-02-10		WRIT BRANCH-5	(Seat No-47)
157	16753/2020	17.02.2020	WP (C) - 26063/2019	PITABAS NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-13			(Seat No-47)
158	16754/2020	17.02.2020	WP (C) - 5217/2020	UJJWALA PRASAD BAG	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Seat No-47)
159	16755/2020	17.02.2020	WP (C) - 5220/2020	R. C. MUDULI	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Seat No-47)
160	16756/2020	17.02.2020	WP (C) - 5216/2020	R. C. MUDULI	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Seat No-47)
161	16757/2020	17.02.2020	WP (C) - 5010/2020	R. C. MUDULI	C.O.	COURT NO. 22	Order Dtd. 2020-02-14		WRIT BRANCH-7	(Seat No-44)
162	16758/2020	17.02.2020	CRLMC-257/2020	SARAT DASH	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Seat No-44)
163	16759/2020	17.02.2020	ABLAPL - 1528/2020	BALARAM SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Seat No-44)
164	16760/2020	17.02.2020	WP (C) - 5335/2020	PRAVAT BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Seat No-44)
165	16761/2020	17.02.2020	CRLA-560/2018	M. BARAL	C.O.	COURT NO. 4	Order Dtd. 2020-02-14		CRIMINAL APPEAL	(Seat No-5)
166	16762/2020	17.02.2020	ABLAPL - 1535/2020	S PATTANAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Seat No-5)
167	16763/2020	17.02.2020	ABLAPL - 1533/2020	S PATTANAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Seat No-5)
168	16764/	17.02.2020	ABLAPL	S	C.O.	COURT	Order Dtd.			(Se

8	2020	020	- 1531/2 020	PATTANAY AK		NO. 19	2020-02-14			at No- 5)
16 9	16765/ 2020	17.02.2 020	ABLAPL - 1530/2 020	S PATANAYA K	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 5)
17 0	16766/ 2020	17.02.2 020	CRLMC- 1329/2 019	P C MOHANTY	C.O.	DR (J)	Order Dtd. 2020-02-14			(Se at No- 5)
17 1	16767/ 2020	17.02.2 020	WP (C) - 5301/2 020	S N SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 5)
17 2	16768/ 2020	17.02.2 020	WP (C) - 5302/2 020	M/S.SITA NSU MOHAN SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 5)
17 3	16769/ 2020	17.02.2 020	WP (C) - 5303/2 020	SITANSU MOHAN SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 5)
17 4	16770/ 2020	17.02.2 020	WP (C) - 5304/2 020	SITANSU MOHAN SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 5)
17 5	16771/ 2020	17.02.2 020	WP (C) - 5306/2 020	M/S.SITA NSU MOHAN SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 5)
17 6	16772/ 2020	17.02.2 020	WP (C) - 5307/2 020	SITANSU MOHAN SINGH	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 5)
17 7	16773/ 2020	17.02.2 020	WP (C) - 5309/2 020	S M SING	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 5)
17 8	16774/ 2020	17.02.2 020	WP (C) - 5629/2 020	S M SING	C.O.	COURT NO. 19	Order Dtd. 2020-02-14			(Se at No- 5)
17 9	16775/ 2020	17.02.2 020	ABLAPL - 1560/2 020	B. K. PANDA	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 5)
18 0	16776/ 2020	17.02.2 020	ABLAPL - 1569/2 020	JANMEJAY PARIDA	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 5)

18	16777/ 2020	17.02.2 020	WP (C) - 5662/2 020	BINOD KUMAR DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No- 5)
18	16778/ 2020	17.02.2 020	WP (C) - 5400/2 020	M. K. PANI	C.O.	COURT NO. 24	Order Dtd. 2020-02-14			(Se at No- 5)
18	16779/ 2020	17.02.2 020	RFA- 49/201 1	C. K. NAYAK	GENE RAL		Order Dtd. 2018-07- 30Petition, An nexure,		FIRST APPEA L	(Se at No- 4)
18	16780/ 2020	17.02.2 020	CRLMC- 2730/2 017	T. K. NAYAK	GENE RAL		Order Dtd. 2018-03-27		CRMIN AL MISC- 2	(Se at No- 13)
18	16781/ 2020	17.02.2 020	WP (C) - 10470/ 2019	P. K. MOHANTY	GENE RAL		Order Dtd. 2019-09- 05Petition, An nexure,			(Se at No- 13)
18	16782/ 2020	17.02.2 020	CONTC- 1984/2 019	P. K. MOHANTY	GENE RAL		Order Dtd. 2019-12-16			(Se at No- 13)
18	16783/ 2020	17.02.2 020	CMP- 4/2020	BISWARAN JAN PARIDA	GENE RAL		Order Dtd. 2020-01-22			(Se at No- 13)
18	16784/ 2020	17.02.2 020	RPFAM- 139/20 19	D. SWAIN	GENE RAL		Order Dtd. 2020-02-07			(Se at No- 13)
18	16785/ 2020	17.02.2 020	ABLAPL - 1563/2 020	P. K. SAMAL	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 13)
19	16786/ 2020	17.02.2 020	WP (C) - 29042/ 2019	P. PRADHA N	GENE RAL		Order Dtd. 2020-01-07			(Se at No- 13)
19	16787/ 2020	17.02.2 020	WP (C) - 20352/ 2018	P.K.MOHA NTY	GENE RAL		Order Dtd. 2019-11-18			(Se at No- 13)
19	16788/ 2020	17.02.2 020	WP (C) - 570/20 11	B.R.SENA PATI	GENE RAL		Order Dtd. 2016-11-09		WRIT BRANC H-4	(Se at No- 46)
19	16789/ 2020	17.02.2 020	WP (C) - 4410/2 020	B.C.PAND A	GENE RAL		Order Dtd. 2020-02-13			(Se at No-



										46)
19	16790/2020	17.02.2020	WP (C) - 5957/2019	B.C.PANDA	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
19	16791/2020	17.02.2020	WP (C) - 3620/2020	S.P.BARIK	GENERAL		Order Dtd. 2020-03-03		WRIT BRANCH (DIVISION BENCH)	(Seat No-114)
19	16792/2020	17.02.2020	WP (C) - 15073/2007	B.R.SENAPATI	GENERAL		Order Dtd. 2008-06-23		WRIT BRANCH-1	(Seat No-31)
19	16793/2020	17.02.2020	WP (C) - 24609/2011	M.ROUT	GENERAL		Order Dtd. 2018-07-13			(Seat No-31)
19	16794/2020	17.02.2020	WP (C) - 19818/2019	M.K.RANA	GENERAL		Order Dtd. 2020-02-04			(Seat No-31)
19	16795/2020	17.02.2020	WP (C) - 18491/2016	M.K.RANA	GENERAL		Order Dtd. 2020-02-11			(Seat No-31)
20	16796/2020	17.02.2020	WP (C) - 9485/2018	P.K.MOHAPATRA	GENERAL		Entire Document		WRIT BRANCH-4	(Seat No-19)
20	16797/2020	17.02.2020	WP (C) - 20496/2010	R.ROUT	GENERAL		Order Dtd. 2019-09-05			(Seat No-19)
20	16798/2020	17.02.2020	WP (C) - 2485/2011	K.K.NATH	C.O.	COURT NO. 8	Order Dtd. 2020-02-10			(Seat No-19)
20	16799/2020	17.02.2020	ABLAPL - 1558/2020	M. R. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Seat No-19)
20	16800/2020	17.02.2020	WP (C) - 18183/2010	M.K.BARIK	C.O.	COURT NO. 9	Order Dtd. 2016-03-22		WRIT BRANCH-1	(Seat No-2)

20	16801/2020	17.02.2020	ABLAPL - 1566/2020	NIRANJAN SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-2)
20	16802/2020	17.02.2020	CRLA-564/2019	MAHES DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-14			(Se at No-2)
20	16803/2020	17.02.2020	WP (C) - 5381/2020	D. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2020-02-13			(Se at No-2)
20	16804/2020	17.02.2020	ABLAPL - 1595/2020	T. R. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-2)
20	16805/2020	17.02.2020	ABLAPL - 1576/2020	G. JAYASINGH	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-2)
21	16806/2020	17.02.2020	WP (C) - 20132/2013	N.RAO	GENERAL		Order Dtd. 2014-05-14		WRIT BRANCH-3	(Se at No-13)
21	16807/2020	17.02.2020	WP (C) - 17564/2014	N.RAO	GENERAL		Order Dtd. 2016-08-10		WRIT BRANCH-8	(Se at No-41)
21	16808/2020	17.02.2020	WP (C) - 28722/2019	H.K.PATRA	GENERAL		Order Dtd. 2020-01-22			(Se at No-41)
21	16809/2020	17.02.2020	ABLAPL - 1574/2020	M. N. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-41)
21	16810/2020	17.02.2020	WP (C) - 3641/2020	P.K.DASH	GENERAL		Order Dtd. 2020-02-05			(Se at No-41)
21	16811/2020	17.02.2020	WP (C) - 3656/2020	D.NAYAK	GENERAL		Order Dtd. 2020-03-24		WRIT BRANCH (DIVISION BENCH)	(Se at No-114)
21	16812/2020	17.02.2020	ABLAPL - 1573/2020	M. N. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-114)

21	16813/2020	17.02.2020	ABLAPL - 1579/2020	A. K. SWAIN	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-114)
21	16814/2020	17.02.2020	ABLAPL - 1568/2020	M. R. BARIK	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-114)
21	16815/2020	17.02.2020	ABLAPL - 1580/2020	J. MANTREE	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-114)
22	16816/2020	17.02.2020	ABLAPL - 1581/2020	M. N. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-114)
22	16817/2020	17.02.2020	CMP-431/2016	S.K.PATN AIK	GENERAL		Order Dtd. 2016-06-21		WRIT BRANCH-7	(Se at No-10)
22	16818/2020	17.02.2020	ABLAPL - 1565/2020	I. PANDA	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-10)
22	16819/2020	17.02.2020	ABLAPL - 1578/2020	G. B. PARIDA	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-10)
22	16820/2020	17.02.2020	ABLAPL - 1594/2020	JAGANNATH KAMILA	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-10)
22	16821/2020	17.02.2020	ABLAPL - 1599/2020	P. K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-10)
22	16822/2020	17.02.2020	ABLAPL - 1591/2020	DURLLABHA RANJAN MISHRA	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-10)
22	16823/2020	17.02.2020	CRLMC-1739/2016	P.K.BEHERA	GENERAL		Order Dtd. 2016-07-14		CRIMINAL MISC-3	(Se at No-4)
22	16824/2020	17.02.2020	ABLAPL - 1567/2020	M. D. BISWAL	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-4)

22	16825/2020	17.02.2020	ABLAPL - 1559/2020	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-4)
23	16826/2020	17.02.2020	ABLAPL - 1556/2020	A. KALASH	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-4)
23	16827/2020	17.02.2020	ABLAPL - 1557/2020	P. N. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-4)
23	16828/2020	17.02.2020	ABLAPL - 1592/2020	ASHUTOSH MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-4)
23	16829/2020	17.02.2020	CRLMC-509/2018	D.NAYAK	GENERAL		Order Dtd. 2018-11-29		CRIMINAL MISC-1	(Se at No-1)
23	16830/2020	17.02.2020	OJC-11075/1998	B.K.ROUT	GENERAL		Order Dtd. 2018-04-19		WRIT BRANCH-5	(Se at No-21)
23	16831/2020	17.02.2020	BLAPL-10655/2019	D. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2020-02-12			(Se at No-21)
23	16832/2020	17.02.2020	CRLA-276/2006	H.K.PATRA	GENERAL		Order Dtd. 2009-12-22		CRIMINAL APPEAL	(Se at No-6)
23	16833/2020	17.02.2020	CRLMP-1387/2017	S.BARIK	GENERAL		Order Dtd. 2020-02-07			(Se at No-6)
23	16834/2020	17.02.2020	BLAPL-9416/2019	S.K.BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-11-27			(Se at No-6)
23	16835/2020	17.02.2020	WP (C) - 7730/2004	S.K.RATH	GENERAL		Order Dtd. 2019-06-17			(Se at No-6)
24	16836/2020	17.02.2020	ABLAPL - 5388/2018	N.K.ROUT	GENERAL		Order Dtd. 2019-01-18		CRIMINAL MISC-1	(Se at No-7)
24	16837/2020	17.02.2020	RSA-294/2018	S.K.SWAIN	GENERAL		Order Dtd. 2020-02-13			(Se at No-

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24 2	16838/ 2020	17.02.2 020	BLAPL- 59/202 0	P. K. PATRI	C.O.	COURT NO. 23	Order Dtd. 2020-01-27			(Se at No- 7)
24 3	16839/ 2020	17.02.2 020	BLAPL- 60/202 0	P. K. PATRI	C.O.	COURT NO. 23	Order Dtd. 2020-01-27			(Se at No- 7)
24 4	16840/ 2020	17.02.2 020	WP (C) - 5870/2 020	PRASANJI T BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-17		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 106 )
24 5	16841/ 2020	17.02.2 020	WP (C) - 5868/2 020	PRASANJI T BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-17		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 106 )
24 6	16842/ 2020	17.02.2 020	CRLMP- 706/20 19	R. R. CHHOTRAY	C.O.	COURT NO. 17	Order Dtd. 2020-02-13			(Se at No- 106 )
24 7	16843/ 2020	17.02.2 020	ABLAPL - 1633/2 020	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2020-02-14			(Se at No- 106 )
24 8	16844/ 2020	17.02.2 020	ABLAPL - 1614/2 020	S. ROUT	C.O.	COURT NO. 6	Order Dtd. 2020-02-14			(Se at No- 106 )
24 9	16845/ 2020	17.02.2 020	ABLAPL - 1626/2 020	P. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2020-02-14			(Se at No- 106 )
25 0	16846/ 2020	17.02.2 020	ABLAPL - 1624/2 020	P. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2020-02-14			(Se at No- 106 )
25 1	16847/ 2020	17.02.2 020	ABLAPL - 19750/ 2019	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-14			(Se at No- 106 )

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25 2	16848/ 2020	17.02.2 020	CRLA- 274/20 14	R. K. ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-02-12		CRIMI NAL APPEA L	(Se at No- 1)
25 3	16849/ 2020	17.02.2 020	CRLA- 449/20 19	R. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-14			(Se at No- 1)
25 4	16850/ 2020	17.02.2 020	ABLAPL - 1600/2 020	P. N. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 1)
25 5	16851/ 2020	17.02.2 020	ABLAPL - 1572/2 020	UNMESH CHANDRA JENA	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 1)
25 6	16852/ 2020	17.02.2 020	ABLAPL - 1575/2 020	M. K. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 1)
25 7	16853/ 2020	17.02.2 020	ABLAPL - 1584/2 020	BALARAM SINGH	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 1)
25 8	16854/ 2020	17.02.2 020	WP (C) - 5413/2 020	RAMAKANT A SARANGI	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No- 1)
25 9	16855/ 2020	17.02.2 020	WP (C) - 5412/2 020	RAMAKANT A SARANGI	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No- 1)
26 0	16856/ 2020	17.02.2 020	CONTC- 2319/2 019	S.K. SAMAL	C.O.	COURT NO. 24	Order Dtd. 2020-02-12			(Se at No- 1)
26 1	16857/ 2020	17.02.2 020	WP (C) - 5414/2 020	M/S.RAMA KANTA SARANGI	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No- 1)
26 2	16858/ 2020	17.02.2 020	WP (C) - 5420/2 020	M/S.RAMA KANTA SARANGI	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No- 1)
26 3	16859/ 2020	17.02.2 020	WP (C) - 5421/2 020	RAMAKANT A SARANGI	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No- 1)
26 4	16860/ 2020	17.02.2 020	WP (C) - 5419/2	RAMAKANT A	C.O.	COURT NO.	Order Dtd. 2020-02-14			(Se at

			020	SARANGI		22				No-1)
265	16861/2020	17.02.2020	WP (C) - 5418/2020	M/S. RAMAKANTA SARANGI	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No-1)
266	16862/2020	17.02.2020	ABLAPL - 1589/2020	DURLLABH A RANJAN MISHRA	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-1)
267	16863/2020	17.02.2020	WP (C) - 5417/2020	M/S.RAMA KANTA SARANGI	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No-1)
268	16864/2020	17.02.2020	ABLAPL - 1587/2020	ASHOK KU. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-1)
269	16865/2020	17.02.2020	ABLAPL - 1586/2020	PRASANJIT BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-1)
270	16866/2020	17.02.2020	WP (C) - 5416/2020	M/S.RAMA KANTA SARANGI	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No-1)
271	16867/2020	17.02.2020	ABLAPL - 1561/2020	SAMIR BARIK	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-1)
272	16868/2020	17.02.2020	WP (C) - 5415/2020	M/S.RAMA KANTA SARANGI	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No-1)
273	16869/2020	17.02.2020	ABLAPL - 1604/2020	ASHOK KU. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-1)
274	16870/2020	17.02.2020	ABLAPL - 1603/2020	JAGANNATH KAMILA	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-1)
275	16871/2020	17.02.2020	WP (C) - 5379/2020	N.C. SINHA	C.O.	COURT NO. 22	Order Dtd. 2020-02-14			(Se at No-1)
276	16872/2020	17.02.2020	ABLAPL - 1601/2020	R. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-1)
277	16873/	17.02.2	WP (C) -	K.K.	C.O.	COURT	Order Dtd.			(Se

7	2020	020	5630/2 020	MOHAPATR A		NO. 22	2020-02-14			at No- 1)
27 8	16874/ 2020	17.02.2 020	ABLAPL - 1598/2 020	M. N. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 1)
27 9	16875/ 2020	17.02.2 020	ABLAPL - 1597/2 020	M. N. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 1)
28 0	16876/ 2020	17.02.2 020	ABLAPL - 1582/2 020	M. N. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 1)
28 1	16877/ 2020	17.02.2 020	WP (C) - 14404/ 2016	A.K. JATI	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 1)
28 2	16878/ 2020	17.02.2 020	ABLAPL - 1583/2 020	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 1)
28 3	16879/ 2020	17.02.2 020	ABLAPL - 1588/2 020	MANAS RANJAN SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 1)
28 4	16880/ 2020	17.02.2 020	WP (C) - 14404/ 2016	P.R. SAMAL	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 1)
28 5	16881/ 2020	17.02.2 020	ABLAPL - 1596/2 020	PRANAMIT A BASTIA	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 1)
28 6	16882/ 2020	17.02.2 020	ABLAPL - 1590/2 020	BIKRAM BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 1)
28 7	16883/ 2020	17.02.2 020	WP (C) - 2523/2 006	P.C.DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 1)
28 8	16884/ 2020	17.02.2 020	ABLAPL - 1562/2 020	GANESWAR JAYASING H	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 1)
28 9	16885/ 2020	17.02.2 020	ABLAPL - 1577/2 020	SAROJ KUMAR SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No- 1)



29	16886/2020	17.02.2020	WP (C) - 2523/2006	D. SAMAL	C.O.	COURT NO. 9	Order Dtd. 2020-02-14			(Se at No-1)
29	16887/2020	17.02.2020	WP (C) - 22292/2017	NIRANJAN ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-14		WRIT BRANCH (DIVISION BENCH)	(Se at No-115)
29	16888/2020	17.02.2020	WP (C) - 2523/2006	B.K. ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-14			(Se at No-115)
29	16889/2020	17.02.2020	FAO-332/2014	P.K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2020-02-12		MISC. APPEAL SEC.	(Se at No-3)
29	16890/2020	17.02.2020	FAO-332/2014	R.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-12		MISC. APPEAL SEC.	(Se at No-3)
29	16891/2020	17.02.2020	FAO-279/2011	R.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-12			(Se at No-3)
29	16892/2020	17.02.2020	FAO-279/2011	A.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-12			(Se at No-3)
29	16893/2020	17.02.2020	FAO-434/2016	R.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-12			(Se at No-3)
29	16894/2020	17.02.2020	FAO-434/2016	B.R. SENAPATI	C.O.	COURT NO. 22	Order Dtd. 2020-02-12			(Se at No-3)
29	16895/2020	17.02.2020	FAO-518/2011	R.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-12			(Se at No-3)
30	16896/2020	17.02.2020	FAO-518/2011	M. BARAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-12			(Se at No-3)
30	16897/2020	17.02.2020	WP (C) - 13001/2019	M/S.TAPAN KUMAR KAMILA	GENERAL		Order Dtd. 2019-12-04			(Se at No-3)

30	16898/2020	17.02.2020	WP (C) - 19391/2019	P. K. LENKA	GENERAL		Order Dtd. 2019-12-23			(Seat No-3)
30	16899/2020	17.02.2020	WP (C) - 18719/2016	G. JAYASINGH	GENERAL		Order Dtd. 2016-12-03		WRIT BRANCH-1	(Seat No-31)
30	16900/2020	17.02.2020	ABLAPL - 10041/2019	S. ROUT	GENERAL		Order Dtd. 2019-12-12		CRMINAL MISC-2	(Seat No-13)
30	16901/2020	17.02.2020	ABLAPL - 10042/2019	S. ROUT	GENERAL		Order Dtd. 2019-12-12		CRMINAL MISC-2	(Seat No-13)
30	16902/2020	17.02.2020	WP (C) - 5074/2020	S C PANI	C.O.	COURT NO. 19	Order Dtd. 2020-02-13			(Seat No-13)
30	16903/2020	17.02.2020	ABLAPL - 7573/2019	R. K. MALLICK	GENERAL		Order Dtd. 2019-08-02			(Seat No-13)
30	16904/2020	17.02.2020	RVWPET - 84/2019	P. K. ROUSTRAY	GENERAL		Order Dtd. 2020-02-07			(Seat No-13)
30	16905/2020	17.02.2020	CRLMP-416/2019	P. K. NAYAK	GENERAL		Order Dtd. 2020-01-21			(Seat No-13)
31	16906/2020	17.02.2020	ELPET-5/2019	R. K. BARIK	GENERAL		Order Dtd. 2020-02-24			(Seat No-13)
31	16907/2020	17.02.2020	ELPET-5/2019	R. K. BARIK	GENERAL		Order Dtd. 2020-02-24			(Seat No-13)
31	16908/2020	17.02.2020	ELPET-5/2019	R. K. BARIK	GENERAL		Order Dtd. 2020-02-24			(Seat No-13)
31	16909/2020	17.02.2020	ELPET-5/2019	R. K. BARIK	GENERAL		Order Dtd. 2020-02-24			(Seat No-13)
31	16910/2020	17.02.2020	ELPET-5/2019	R. K. BARIK	GENERAL		Order Dtd. 2020-02-24			(Seat No-13)

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31 5	16911/ 2020	17.02.2 020	ELPET- 5/2019	R. K. BARIK	GENE RAL		Order Dtd. 2020-02-24			(Se at No- 13)
31 6	16912/ 2020	17.02.2 020	ELPET- 5/2019	R. K. BARIK	GENE RAL		Order Dtd. 2020-02-24			(Se at No- 13)
31 7	16913/ 2020	17.02.2 020	ELPET- 5/2019	R. K. BARIK	GENE RAL		Order Dtd. 2020-02-24			(Se at No- 13)
31 8	16914/ 2020	17.02.2 020	ELPET- 5/2019	R. K. BARIK	GENE RAL		Order Dtd. 2020-02-24			(Se at No- 13)
31 9	16915/ 2020	17.02.2 020	ELPET- 5/2019	R. K. BARIK	GENE RAL		Order Dtd. 2020-02-24			(Se at No- 13)
32 0	16916/ 2020	17.02.2 020	ELPET- 5/2019	R. K. BARIK	GENE RAL		Order Dtd. 2020-02-24			(Se at No- 13)
32 1	16917/ 2020	17.02.2 020	ELPET- 5/2019	R. K. BARIK	GENE RAL		Order Dtd. 2020-02-24			(Se at No- 13)
32 2	16918/ 2020	17.02.2 020	ELPET- 5/2019	R. K. BARIK	GENE RAL		Order Dtd. 2020-02-24			(Se at No- 13)
32 3	16919/ 2020	17.02.2 020	ELPET- 5/2019	R. K. BARIK	GENE RAL		Order Dtd. 2020-02-24			(Se at No- 13)
32 4	16920/ 2020	17.02.2 020	ELPET- 5/2019	R. K. BARIK	GENE RAL		Order Dtd. 2020-02-24			(Se at No- 13)
32 5	16921/ 2020	17.02.2 020	ELPET- 5/2019	R. K. BARIK	GENE RAL		Order Dtd. 2020-02-24			(Se at No- 13)
32 6	16922/ 2020	17.02.2 020	ELPET- 5/2019	R.K.BARI K	GENE RAL		Order Dtd. 2020-02-24			(Se at No- 13)
32 7	16923/ 2020	17.02.2 020	ELPET- 5/2019	R. K. BARIK	GENE RAL		Order Dtd. 2020-02-24			(Se at

										No-13)
328	16924/2020	17.02.2020	ELPET-5/2019	R. K. BARIK	GENERAL		Order Dtd. 2020-02-24			(Se at No-13)
329	16925/2020	17.02.2020	ELPET-5/2019	R. K. BARIK	GENERAL		Order Dtd. 2020-02-24			(Se at No-13)
330	16926/2020	17.02.2020	ELPET-5/2019	R. K. BARIK	GENERAL		Order Dtd. 2020-02-24			(Se at No-13)
331	16927/2020	17.02.2020	ELPET-5/2019	R. K. BARIK	GENERAL		Order Dtd. 2020-02-24			(Se at No-13)
332	16928/2020	17.02.2020	ELPET-5/2019	R. K. BARIK	GENERAL		Order Dtd. 2020-02-24			(Se at No-13)
333	16929/2020	17.02.2020	ELPET-5/2019	R. K. BARIK	GENERAL		Order Dtd. 2020-02-24			(Se at No-13)
334	16930/2020	17.02.2020	ELPET-5/2019	R. K. BARIK	GENERAL		Order Dtd. 2020-02-24			(Se at No-13)
335	16931/2020	17.02.2020	ELPET-5/2019	R. K. BARIK	GENERAL		Order Dtd. 2020-02-24			(Se at No-13)
336	16932/2020	17.02.2020	ELPET-5/2019	R. K. BARIK	GENERAL		Order Dtd. 2020-02-24			(Se at No-13)
337	16933/2020	17.02.2020	ELPET-5/2019	R. K. BARIK	GENERAL		Order Dtd. 2020-02-24			(Se at No-13)
338	16934/2020	17.02.2020	ELPET-5/2019	R. K. BARIK	GENERAL		Order Dtd. 2020-02-24			(Se at No-13)
339	16935/2020	17.02.2020	ELPET-5/2019	R. K. BARIK	GENERAL		Order Dtd. 2020-02-24			(Se at No-13)
34	16936/	17.02.2	ELPET-	R. K.	GENE		Order Dtd.			(Se

0	2020	020	5/2019	BARIK	RAL		2020-02-24			at No-13)
341	16937/2020	17.02.2020	ELPET-5/2019	R. K. BARIK	GENERAL		Order Dtd. 2020-02-24			(Se at No-13)
342	16938/2020	17.02.2020	WP (C) - 18692/2019	R. N. BISWAL	GENERAL		Order Dtd. 2020-02-10			(Se at No-13)
343	16939/2020	17.02.2020	WP (C) - 14407/2019	P. K. MISHRA	GENERAL		Order Dtd. 2020-02-04			(Se at No-13)
344	16940/2020	17.02.2020	WP (C) - 28422/2019	N. RAO	GENERAL		Order Dtd. 2020-01-16		WRIT BRANCH-8	(Se at No-29)
345	16941/2020	17.02.2020	WP (C) - 5951/2020	TAPAN SWAIN	C.O.	COURT NO. 8	Order Dtd. 2020-02-17		WRIT BRANCH-1	(Se at No-3)
346	16942/2020	17.02.2020	ABLAPL - 5276/2019	L. C. BARAL	GENERAL		Order Dtd. 2019-04-17		CRMINAL MISC-2	(Se at No-15)
347	16943/2020	17.02.2020	WP (C) - 5950/2020	TAPAN SWAIN	C.O.	COURT NO. 8	Order Dtd. 2020-02-17		WRIT BRANCH-1	(Se at No-3)
348	16944/2020	17.02.2020	ABLAPL - 5278/2019	L. C. BARAL	GENERAL		Order Dtd. 2019-04-17		CRMINAL MISC-2	(Se at No-15)
349	16945/2020	17.02.2020	WP (C) - 5950/2020	S. B. UDGATA	C.O.	COURT NO. 8	Order Dtd. 2020-02-17		WRIT BRANCH-1	(Se at No-3)
350	16946/2020	17.02.2020	WP (C) - 11887/2005	P. K. MOHANTY	GENERAL		Order Dtd. 2020-01-24			(Se at No-3)
351	16947/2020	17.02.2020	WP (C) - 5951/2020	S. B. UDGATA	C.O.	COURT NO. 8	Order Dtd. 2020-02-17		WRIT BRANCH-1	(Se at No-3)
352	16948/2020	17.02.2020	CONTC-513/2019	R. K. MALLICK	GENERAL		Order Dtd. 2019-04-22			(Se at No-3)

35	16949/ 2020	17.02.2 020	WP (C) - 5952/2 020	TAPAN SWAIN	C.O.	COURT NO. 8	Order Dtd. 2020-02-17		WRIT BRANC H-1	(Se at No- 3)
35	16950/ 2020	17.02.2 020	WP (C) - 55/200 6	S. C. BISWAL	GENE RAL		Entire Order		WRIT BRANC H-5	(Se at No- 32)
35	16951/ 2020	17.02.2 020	WP (C) - 5952/2 020	S. B. UDGATA	C.O.	COURT NO. 8	Order Dtd. 2020-02-17		WRIT BRANC H-1	(Se at No- 3)
35	16952/ 2020	17.02.2 020	WP (C) - 1982/2 020	P. K. MOHANTY	GENE RAL		Order Dtd. 2020-01-29			(Se at No- 3)
35	16953/ 2020	17.02.2 020	WP (C) - 7296/2 010	P. K. JENA	GENE RAL		Order Dtd. 2015-04-07		WRIT BRANC H-6	(Se at No- 36)
35	16954/ 2020	17.02.2 020	OJC- 5506/1 994	P. K. SWAIN	GENE RAL		Order Dtd. 1998-03- 04Petition, An nexure,		WRIT BRANC H-6	(Se at No- 36)

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